

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2723  
TO BE ANSWERED ON 14.03.2016**

**CASES IN LABOUR COURTS**

**2723. SHRI R. DHRUVA NARAYANA:  
SHRI DALPAT SINGH PARASTE:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has constituted additional Labour Court and Industrial Tribunals to ensure quick disposal of cases related to labour;**
- (b) if so, the details thereof during each of the last three years and the current years, State-wise;**
- (c) the number of cases pending as on date along with the number of cases disposed of by these courts during the above period, State-wise; and**
- (d) the other steps being taken by the Government for disposal of the cases expeditiously?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) & (b): The Government has so far set up 22 Central Government Industrial Tribunals-cum-Labour Courts (CGIT-cum-LCs) in the country. Two CGIT-cum-LCs also function as National Tribunal. No additional Labour Court and Industrial Tribunal has been constituted by the Government during the last three years. List of CGITs-cum-LCs and National Tribunals is at Annexure-I.**

**(c): The details of the number of cases referred by the Government and the number of applications made by the workers and the number of cases/applications disposed of by these courts/tribunals during each of the last three years and the current year are at Annexure- II, III, IV and V.**

**Contd..2/-**

**(d): A Scheme of Holding of Lok Adalats as an “Alternative Grievance Redressal Mechanism” has been introduced from Tenth Five Year Plan (2002-07) for speedy disposal of industrial disputes in the CGIT-cum-LCs as a remedial measure to tide over the backlog of industrial disputes. In addition, the Presiding Officers of CGIT-cum-LCs hold camp courts in the various parts of the area of their jurisdiction so that workers are not required to travel long distance for disposal of their disputes.**

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**Annexure referred to in reply to the Parts (a) & (b) of the Lok Sabha Unstarred Question No. 2723 to be answered on 14.03.2016.**

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**List Indicating Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LC) and National Tribunals.**

<b>Sl. No.</b>	<b>Name of CGIT-cum-LC</b>
1	Mumbai I
2	Mumbai II
3	Dhanbad I
4	Dhanbad II
5	Asansol
6	Kolkata
7	Chandigarh I
8	New Delhi I
9	Kanpur
10	Jabalpur
11	Chennai
12	Bangalore
13	Hyderabad
14	Nagpur
15	Bhubaneswar
16	Lucknow
17	Jaipur
18	New Delhi II
19	Guwahati
20	Ernakulam
21	Ahmedabad
22	Chandigarh II

Mumbai-I - National Tribunal
Kolkata - National Tribunal

**ANNEXURE-II**

**Annexure referred to in reply to the Part (c) of the Lok Sabha Unstarred Question No. 2723 to be answered on 14.03.2016**

**Financial Year-wise Statement regarding cases referred by the Government and applications filed before the Tribunals during the Financial-Year 2012-13**

Sl. No.	CGIT-cum-Labour Court	CASES				APPLICATIONS			
		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	Mumbai I	230	48	70	208	91	118	115	94
2	Mumbai II	408	57	48	417	380	16	15	381
3	Dhanbad I	1545	39	127	1,457	331	10	44	297
4	Dhanbad II	793	111	153	751	37	4	2	39
5	Asansol	594	44	120	518	49	10	8	51
6	Kolkata	230	36	1	265	24	24	0	48
7	Chandigarh I	124	102	21	205	33	12	15	30
8	New Delhi I	361	193	167	387	38	68	64	42
9	Kanpur	615	100	103	612	230	79	48	261
10	Jabalpur	2022	155	280	1,897	236	3	15	224
11	Chennai	288	122	90	320	10	11	7	14
12	Bangalore	518	61	54	525	76	48	14	110
13	Hyderabad	807	264	18	1,053	596	23	6	613
14	Nagpur	598	62	304	356	8	3	4	7
15	Bhubaneswar	414	69	100	383	357	8	8	357
16	Lucknow	481	62	46	497	47	7	8	46
17	Jaipur	328	75	43	360	109	16	11	114
18	New Delhi II	445	72	11	506	53	6	0	59
19	Guwahati	46	38	8	76	7	2	1	8
20	Ernakulam	78	40	18	100	18	1	8	11
21	Ahmedabad	2128	148	57	2,219	1,651	12	39	1,624
22	Chandigarh II	575	13	73	515	41	15	2	54
	<b>T O T A L</b>	<b>13,628</b>	<b>1,911</b>	<b>1,912</b>	<b>13,627</b>	<b>4,422</b>	<b>496</b>	<b>434</b>	<b>4,484</b>

	Mum.I National	6	1	1	6	154	0	1	153
	Kolkata National	10	0	0	10	79	0	0	79
	<b>Total+National</b>	<b>13,644</b>	<b>1,912</b>	<b>1,913</b>	<b>13,643</b>	<b>4,655</b>	<b>496</b>	<b>435</b>	<b>4,716</b>

### ANNEXURE-III

Annexure referred to in reply to the Part (c) of the Lok Sabha Unstarred Question No. 2723 to be answered on 14.03.2016

**Financial Year-wise Statement regarding cases referred by the Government and applications filed before the Tribunals during the Financial-Year 2013-2014**

Sl. No.	CGIT-cum-Labour Court	CASES				APPLICATIONS			
		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	Mumbai I	208	50	16	242	94	51	7	138
2	Mumbai II	417	96	43	470	381	12	17	376
3	Dhanbad I	1457	107	167	1,397	297	12	110	199
4	Dhanbad II	751	170	140	781	39	1	4	36
5	Asansol	518	29	76	471	51	5	14	42
6	Kolkata	265	74	14	325	48	5	8	45
7	Chandigarh I	205	312	75	442	30	27	9	48
8	New Delhi I	387	144	155	376	42	24	23	43
9	Kanpur	612	172	44	740	261	21	59	223
10	Jabalpur	1897	96	398	1,595	224	3	56	171
11	Chennai	320	101	123	298	14	5	6	13
12	Bangalore	538	56	65	529	102	35	22	115
13	Hyderabad	1053	156	309	900	613	6	30	589
14	Nagpur	356	95	200	251	7	8	2	13
15	Bhubaneswar	383	73	72	384	357	33	10	380
16	Lucknow	497	72	55	514	46	16	11	51
17	Jaipur	360	67	29	398	114	1	4	111
18	New Delhi II	506	140	95	551	59	64	14	109
19	Guwahati	76	44	29	91	8	31	7	32
20	Ernakulam	100	56	28	128	11	7	12	6
21	Ahmedabad	2219	198	81	2,336	1,624	18	76	1,566
22	Chandigarh II	515	95	107	503	54	20	10	64
	<b>T O T A L</b>	<b>13,640</b>	<b>2,403</b>	<b>2,321</b>	<b>13,722</b>	<b>4,476</b>	<b>405</b>	<b>511</b>	<b>4,370</b>

	Mum.I National	6	2	0	8	153	0	1	152
	Kolkata National	10	1	1	10	79	0	0	79
	<b>Total+National</b>	<b>13,656</b>	<b>2,406</b>	<b>2,322</b>	<b>13,740</b>	<b>4,708</b>	<b>405</b>	<b>512</b>	<b>4,601</b>

**ANNEXURE-IV**

**Annexure referred to in reply to the Part (c) of the Lok Sabha Unstarred Question No. 2723 to be answered on 14.03.2016**

**Financial Year-wise Statement regarding cases referred by the Government and applications filed before the Tribunals during the Financial-Year 2014-15**

Sl. No.	CGIT-cum-Labour Court	CASES				APPLICATIONS			
		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	Mumbai I	242	23	22	243	138	15	17	136
2	Mumbai II	470	106	57	519	376	29	10	395
3	Dhanbad I	1397	79	183	1,293	199	10	127	82
4	Dhanbad II	781	71	145	707	36	0	14	22
5	Asansol	471	27	79	419	42	9	6	45
6	Kolkata	325	74	80	319	45	11	1	55
7	Chandigarh I	442	143	122	463	48	8	32	24
8	New Delhi I	376	360	47	689	43	38	0	81
9	Kanpur	740	103	40	803	223	26	94	155
10	Jabalpur	1595	122	374	1,343	171	5	35	141
11	Chennai	298	144	173	269	13	10	8	15
12	Bangalore	529	34	145	418	115	47	15	147
13	Hyderabad	900	222	121	1,001	589	12	527	74
14	Nagpur	251	78	99	230	13	8	6	15
15	Bhubaneswar	384	69	31	422	380	25	10	395
16	Lucknow	514	78	68	524	51	24	8	67
17	Jaipur	398	81	32	447	111	1	4	108
18	New Delhi II	551	145	89	607	109	86	108	87
19	Guwahati	91	7	60	38	32	20	21	31
20	Ernakulam	128	54	46	136	6	20	7	19
21	Ahmedabad	2336	88	68	2,356	1,566	38	81	1,523
22	Chandigarh II	503	124	179	448	64	27	1	90
	<b>T O T A L</b>	<b>13,722</b>	<b>2,232</b>	<b>2,260</b>	<b>13,694</b>	<b>4,370</b>	<b>469</b>	<b>1,132</b>	<b>3,707</b>

	Mum.I National	8	1	0	9	152	0	0	152
	Kolkata National	10	1	2	9	79	0	0	79
	<b>Total+National</b>	<b>13,740</b>	<b>2,234</b>	<b>2,262</b>	<b>13,712</b>	<b>4,601</b>	<b>469</b>	<b>1,132</b>	<b>3,938</b>

## ANNEXURE-V

Annexure referred to in reply to the Part (c) of the Lok Sabha Unstarred Question No. 2723 to be answered on 14.03.2016

Financial Year-wise Statement regarding cases and applications during the Financial-Year 2015-16 (As on 29.02.2016)

Sl. No.	CGIT-cum-Labour Court	CASES				APPLICATIONS			
		B/F from previous year	Received	Disposed	Pending	B/F from previous year	Received	Disposed	Pending
1	Mumbai I	243	14	16	241	136	9	8	137
2	Mumbai II	519	44	6	557	395	68	3	460
3	Dhanbad I	1293	89	187	1,195	82	19	29	72
4	Dhanbad II	707	96	76	727	22	1	1	22
5	Asansol	419	18	79	358	45	53	17	81
6	Kolkata	319	109	57	371	55	13	6	62
7	Chandigarh I	463	36	69	430	24	26	12	38
8	New Delhi I	689	243	84	848	81	42	12	111
9	Kanpur	803	107	71	839	155	29	25	159
10	Jabalpur	1348	119	309	1,158	147	1	96	52
11	Chennai	269	105	117	257	15	23	4	34
12	Bangalore	418	34	6	446	147	29	1	175
13	Hyderabad	1001	134	19	1,116	74	1	1	74
14	Nagpur	230	51	1	280	15	11	0	26
15	Bhubaneswar	422	49	2	469	395	14	0	409
16	Lucknow	524	73	80	517	67	13	17	63
17	Jaipur	447	78	55	470	108	5	4	109
18	New Delhi II	607	148	66	689	88	7	59	36
19	Guwahati	38	10	11	37	31	2	1	32
20	Ernakulam	136	51	20	167	19	13	4	28
21	Ahmedabad	2356	89	148	2,297	1,523	5	203	1,325
22	Chandigarh II	448	68	94	422	90	65	13	142
	<b>T O T A L</b>	<b>13,699</b>	<b>1,765</b>	<b>1,573</b>	<b>13,891</b>	<b>3,714</b>	<b>449</b>	<b>516</b>	<b>3,647</b>

	Mum.I National	9	0	1	8	152	1	1	152
	Kolkata National	9	0	0	9	79	0	0	79
	<b>Total+National</b>	<b>13,717</b>	<b>1,765</b>	<b>1,574</b>	<b>13,908</b>	<b>3,945</b>	<b>450</b>	<b>517</b>	<b>3,878</b>

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